

Violation of Foreign Exchange Regulation Act by Multinational Companies

2337. SHRI P. K. KODIYAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have been taking drastic action against the Multinational Companies for the violation of Foreign Exchange Regulation Act; and

(b) if so, the number of such companies subjected to action and the charge against them?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Whenever any violation of the Foreign Exchange Regulation Act by any branch or Indian subsidiary of a foreign company comes to the notice of the Enforcement Directorate, action as provided under the said Act is taken.

(b) During the last 3 years from 1-11-74 to 31-10-77, 12 branches of foreign companies and 6 Indian subsidiaries of foreign companies have been found guilty of various violations of the Foreign Exchange Regulation Act and penalties have been imposed on them.

Note: The above information is confined to the list of 482 Multinational companies operating in India as branches of foreign companies as on 31-3-1977, and 171 Multinational companies operating in India through Indian subsidiaries as on 31-3-76, maintained by the Department of Company Affairs.

सेन्ट्रल कोम्पायरेटिव कालेज, कोटा

2338. श्री चतुर्भुज : क्या वाणिज्य तथा नागरिक पूति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में सहकारी समितियों को चलाने के लिए प्रशिक्षित अधिकारियों को तैयार करने हेतु कोटा, राजस्थान में एक

सेन्ट्रल कोम्पायरेटिव कालेज कोला ज: रहा है ;

(ख) उस कालेज में पढ़ाने का डब क्या होगा और उसकी मुख्य विशेषतायें क्या हैं; और

(ग) इसके लिए कितनी केन्द्रीय सहायता दी जायेगी; और यह कालिज कब से प्रारम्भ हो जायेगा ?

वाणिज्य तथा नागरिक पूति और सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण कुमार गोयल) : (क) जी नहीं ।

(ख) और (ग). प्रश्न नहीं उठते ।

Smuggling of Coca Cola from Pakistan

2339. SHRI SHANKERSINHJI VAGHELA:
SHRI ANANT DAVE :

Will the Minister of FINANCE be pleased to state:

(a) whether he has seen a press report which appeared in the 'Economic Times' dated the 18th September, 1977 reporting that with the imposition of a blanket ban on the manufacture of Coca Cola in India, hundreds of truck loads of this beverage are being smuggled from Pakistan every night; and

(b) the facts thereabout and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) Yes Sir. There was a press report to this effect. However, reports received by Government do not indicate any such smuggling of Coca Cola from Pakistan into India.

(b) Does not arise. Since no case of smuggling of Coca Cola from Pakistan into the country has been reported.

Reservation of vacancies for S.C./S.T. in Public Sector Undertakings

2340. SHRI S. D. SOMASUNDARAM: Will the Minister of FINANCE be pleased to state: